

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO.*100
TO BE ANSWERED ON 22.11.2019

DATA ON ORPHANS

†*100. SHRIMATI RAMA DEVI:
SHRIMATI RANJEETA KOLI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has not taken any steps to collect data regarding the number of orphans in the country due to which welfare facilities could not be/are not being provided to them;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government is facing any difficulties in collecting the data in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to overcome these difficulties?

ANSWER

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SRIMATI SMRITI ZUBIN IRANI)

(a) to (e): A Statement is laid on the Table of the House.

The Statement referred to in reply to part (a) to (e) of the Lok Sabha Starred Question No.*100 for answer on 22.11.2019 raised by Shrimati Rama Devi & Shrimati Ranjeeta Koli regarding 'Data on Orphans.

Orphan children in the country fall within the category of “Children in need of care and protection (CNCP) as described in the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act). The primary responsibility of execution of the Act lies with the States/UTs. However, the Ministry of Women and Child Development is implementing a centrally sponsored Child Protection Services (CPS) Scheme (erstwhile Integrated Child Protection Scheme) for supporting the children in difficult circumstances. The primary responsibility of implementation of the scheme lies with the State Governments/UT Administrations.

Under the provisions of the CPS, Central Government is providing financial assistance to the States/UTs for undertaking a situational analysis of children in difficult circumstances. Under the scheme institutional care to CNCP (including orphan) and Children in Conflict with Law is provided in Child Care Institutions (CCIs). The scheme also provides for non-institutional care wherein support is extended for adoption, foster care and sponsorship. The details of children who have benefited under CPS scheme as informed by the States/UTs during 2018-19 is **Annexed**.

Annexure referred to in reply to part (a) to (e) of Lok Sabha Starred Question No.*100 for answer on 22.11.2019 raised by Shrimati Rama Devi & Shrimati Ranjeeta Koli regarding 'Data on Orphans'

Details of Child Care Institutions for "Children in need of care and protection (CNCP) in the country along with number of Children residing in these institutions during the year 2018-19.

S. No	State/UTs	Institutional Care [Homes]		Open Shelters		Specialised Adoption Agencies	
		No. Assisted	Beneficiaries	No. Assisted	Beneficiaries	No. Assisted	Beneficiaries
1	Andhra Pradesh	66	2316	13	342	14	144
2	Arunachal Pradesh	4	76	0	0	1	9
3	Assam	37	1765	3	51	23	69
4	Bihar	26	1567	5	134	13	138
5	Chhattisgarh	65	2325	10	117	12	120
6	Goa	23	1188	3	378	2	16
7	Gujarat	45	1706	0	0	12	86
8	Haryana	24	1403	21	614	7	47
9	Himachal Pradesh	33	1227	3	38	1	11
10	Jammu and Kashmir	17	823	0	0	2	0
11	Jharkhand	36	992	5	141	15	93
12	Karnataka	80	2998	40	1153	25	107
13	Kerala	30	788	4	100	12	65
14	Madhya Pradesh	67	2804	8	348	26	243
15	Maharashtra	67	2605	3	86	13	136
16	Manipur	42	1160	14	296	7	55
17	Meghalaya	44	960	3	159	3	6
18	Mizoram	36	1195	0	0	5	50
19	Nagaland	39	477	3	35	4	5
20	Odisha	96	6859	12	244	23	223
21	Punjab	13	463	0	0	0	0
22	Rajasthan	85	2459	22	401	24	99
23	Sikkim	12	355	3	60	4	20
24	Tamil Nadu	189	11915	12	264	20	169
25	Tripura	23	717	2	58	6	49
26	Uttar Pradesh	77	3162	20	500	12	120
27	Uttarakhand	20	437	2	50	2	15
28	West Bengal	73	5436	49	1326	32	460
29	Telangana	42	1343	0	0	11	342
30	Andaman & Nicobar	3	101	-	0	-	0
31	Chandigarh	7	252	0	0	2	17
32	Dadra and Nagar Haveli	-	0	-	0	-	0
33	Daman and Diu	0	0	-	0	-	0
34	Lakshadweep	-	0	-	0	-	0
35	Delhi	28	1447	13	380	3	72
36	Puducherry	27	1043	2	42	2	16
	Total	1476	64364	275	7317	338	3002

Details of CCIs for Children in Conflict with Law (CCL) in the country along with number of Children residing in these institutions during the year 2018-19.

S. No.	State	Observation Home	Beneficiaries	Special Home	Beneficiaries	Observation cum Special Home	Beneficiaries	Place of Safety	Beneficiaries
1	Andhra Pradesh	12	78	2	10	2	199	0	0
2	Arunachal Pradesh	0	0	0	0	1	13	0	0
3	Assam	5	120	1	10	0	0	1	2
4	Bihar	12	860	1	20	0	0	0	0
5	Chhattisgarh	13	448	6	61	0	0	3	81
6	Goa	0	0	0	0	0	0	0	0
7	Gujarat	3	31	0	0	0	0	0	0
8	Haryana	4	273	0	0	0	0	0	0
9	Himachal Pradesh	2	46	0	0	0	0	0	0
10	Jammu and Kashmir	5	281	2	0	0	0	0	0
11	Jharkhand	10	405	1	11	0	0	0	0
12	Karnataka	16	60	1	21	0	0	0	0
13	Kerala	9	25	2	3	0	0	1	6
14	Madhya Pradesh	18	448	3	55	0	0	0	0
15	Maharashtra	47	1705	0	0	0	0	0	0
16	Manipur	4	40	0	0	1	40	0	0
17	Meghalaya	3	48	0	0	0	0	0	0
18	Mizoram	8	145	2	61	0	0	0	0
19	Nagaland	12	32	2	6	0	0	0	0
20	Orissa	0	0	0	0	4	298	0	0
21	Punjab	4	137	2	52	0	0	0	0
22	Rajasthan	34	504	0	0	0	0	0	0
23	Sikkim	3	55	0	0	0	0	0	0
24	Tamil Nadu	7	190	2	50	0	0	1	24
25	Tripura	3	7	1	0	0	0	0	0
26	Uttar Pradesh	29	1678	2	6	0	0	1	11
27	Uttarakhand	9	79	2	22	0	0	2	19
28	West Bengal	0	0	0	0	18	1660	0	0
29	Telangana	9	184	1	49	1	97	0	0
30	Andaman & Nicobar	0	0	0	0	0	0	0	0
31	Chandigarh	1	22	0	0	0	0	0	0
32	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0
33	Daman and Diu	0	0	0	0	0	0	0	0
34	Lakshadweep	0	0	0	0	0	0	0	0
35	NCT of Delhi	4	261	1	12	0	0	1	37
36	Puducherry	2	3	0	0	0	0	0	0
		288	8165	34	449	27	2307	10	180